

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO.*315
TO BE ANSWERED ON 17.12.2024**

WELFARE OF SCHEDULED CASTES

***315. SHRI ARUN BHARTI:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total funds allocated under various schemes for the welfare of Scheduled Castes (SCs) in the Jamui Parliamentary Constituency during the last five years;
- (b) the details of educational initiatives including scholarships, residential schools and skill development programs implemented for the upliftment of SCs in Jamui;
- (c) the status of implementation of SC welfare schemes such as Scheduled Caste Sub-Plan (SCSP) and Stand-Up India, specifically in Jamui along with the number of beneficiaries;
- (d) whether the Government has identified specific challenges faced by the SC communities in Jamui, such as access to education, healthcare or employment and if so, the measures being taken to address these issues; and
- (e) the details of any special projects or plans proposed to improve the socio-economic condition of SCs in Jamui in the coming years?

ANSWER

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(DR. VIRENDRA KUMAR)**

(a) to (e): A Statement is laid on the table of the House.

Statement referred to in reply of part (a) to (e) in respect of Lok Sabha Starred Question no. 315 asked by Shri Arun Bharti for answer on 17.12.2024

(a) The funds allocated by Department of Social Justice and Empowerment (DoSJE) to Bihar under various schemes for the welfare of Scheduled Castes (SCs) during the last five years is as under:-

S.No.	Schemes	Funds released (in Rs. Crores)
1.	Development Action Plan for Scheduled Castes (DAPSC)	1,165.58
2.	Pre-Matric Scholarship scheme for SCs and others	160.85
3.	Post-Matric Scholarship scheme for SCs	70.93
4.	Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY)	56.53
5.	Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA)	5.81

Funds released under SHREYAS during the last three years i.e 2021-22 to 2023-24 for the State of Bihar is Rs. 21.36 Cr.

District-wise allocation in respect of all the Schemes implemented by this Department is not maintained. However, District-wise data in respect of Post-Matric Scholarship Scheme for SCs and Pre-Matric Scholarship scheme for SCs and others are as under:

Under Post-Matric Scholarship Scheme for SC students for the Academic Year 2021-22, 2022-23 & 2023-24, the Central Share of Rs 2.71 Crores has been disbursed to 9,993 beneficiaries in Jamui, Munger and Sheikhpura districts.

Under the Pre-Matric Scholarship Scheme for SC students, for the Academic Year 2022-23 & 2023-24, the Central Share of Rs 1.19 Crores has been disbursed to 11,063 beneficiaries in Jamui, Munger and Sheikhpura districts.

(b) The Schemes of DoSJE for educational initiatives including scholarships, residential schools and skill development programs implemented for the upliftment of SCs in the country including Jamui Parliamentary Constituency are as under:-

1. Pre-Matric Scholarship Scheme for SCs and others
2. Post-Matric Scholarship Scheme for SCs
3. Scholarships for Higher Education for Young Achievers (SHREYAS) for Scheduled Castes (SCs)
4. Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA)
5. Development Action Plan for Scheduled Castes (DAPSC) [erstwhile AWSC/SCSP/SCP]
6. Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY)
7. Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgrahi (PM-DAKSH)

Funds under the schemes of Ministry of Skill Development and Entrepreneurship, MSDE (such as Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Shikshan Sansthan (JSS) Scheme, National Apprenticeship Promotion Scheme (NAPS), Craftsmen Training Scheme (CTS))are not released directly to the districts. Funds under PMKVY and JSS are released to Implementing Agencies for meeting the cost of training as per prescribed cost norms. Under NAPS, stipend support is released to beneficiaries through DBT. Day to day administration as well as financial control in respect of ITIs lies with the respective State Government/ UT Administration.

Details of the all category candidates and Scheduled Caste candidates trained/engaged/enrolled under above scheme of MSDE across India and in Jamui Constituency are as under:

Scheme	Pan India (All Categories)	Pan India Scheduled Castes (SC)	Jamui Constituency (All Categories candidates in Munger, Sheikhpura and Jamui districts)
PMKVY (since 2015-16 to 31.10.2024)	157.55 Lakh	20.79 Lakh	48,224
JSS (since 2018-19 to 31.10.2024)	27.35 Lakh	7.01 Lakh	5,752
NAPS (since 2018-19 to 31.10.2024)	33.69 Lakh	4.06 Lakh	1,966
CTS/ITI (2018-19 to 2023-24)	79.57 Lakh	17.65 Lakh	5,477

The Scheme details are at **Annexure-I**

(c) The Scheduled Castes Sub-Plan (SCSP) was envisaged to help the poor SC families through composite income generating welfare and developmental schemes with the clear objective of their overall development and bridging the gap of Socio-Economic conditions of the SCs. As per Budget announcement for 2017-18, the nomenclature of Scheduled Caste Sub Plan was changed to Allocation for Welfare of Scheduled Castes and currently it is known as Developmental Action Plan for Scheduled Castes (DAPSC). Under DAPSC, presently, 39 Ministries/Departments are allocating funds across 233 schemes. The year-wise allocation and expenditure for the last seven years, is at **Annexure-I**. The district wise data is not maintained under DAPSC.

Department of Financial Services has informed that the Stand-Up India (SUI) Scheme was launched by the Ministry of Finance on 05.04.2016 and has been extended up to the year 2025. The objective of the Scheme is to facilitate loans from Scheduled Commercial Banks (SCBs) of value between Rs. 10 lakh and Rs. 1 crore to at least one Scheduled Caste (SC) or Scheduled Tribe (ST) borrower and one Women borrower per bank branch for setting up greenfield enterprise in manufacturing, services or trading sector including activities allied to agriculture. The scheme has facilitated over 2.51 lakh loans to SC/ST and Women entrepreneurs across the country, out of which a total of 46,015 loans have been sanctioned to

SC entrepreneurs as on 31.10.2024. Further, a total of 79 loans have been sanctioned in District Jamui (Bihar) including 11 loans to SC entrepreneurs since inception of the Scheme as on 31.10.2024.

SUPI Data as on 31.10.2024 since inception									
(Amnt. Rs. Crore)									
S. No.	StateName/ District Name	SC		ST		Women		Total	
		No Of A/Cs	Sanctioned Amt	No Of A/Cs	Sanctioned Amt	No Of A/Cs	Sanctioned Amt	No Of A/Cs	Sanctioned Amt
	BIHAR								
1	JAMUI	11	1.83	2	0.24	66	12.46	79	14.53
2	MUNGER	17	2.57	0	0	111	21.15	128	23.72
3	SHEIKHPUR A	18	2.88	2	0.71	46	8.67	66	12.26
Out of Above		SC Women		ST Women					
		No Of A/Cs	Sanctioned Amt	No Of A/Cs	Sanctioned Amt				
1	JAMUI	7	1.29	0	0				
2	MUNGER	9	1.28	0	0				
3	SHEIKHPUR A	10	1.44	1	0.55				

(d) For the welfare of SCs, DoSJE has Schemes and programs for Economic, Social and Educational empowerment. In addition, and apart from educational schemes, various other schemes implemented by this Department are detailed above in part (a) of the reply.

While under DAPSC, the 39 Ministries/Departments are allocating funds across 233 schemes which includes access to roads, education, healthcare, electricity, drinking water etc. These schemes cover the whole of country including Bihar for socio-economic and infrastructure development of SCs communities.

Under Dr. Ambedkar Medical Aid Scheme the Physical and Financial Achievement of Last three years' in the State of Bihar is as tabulated below:

S.No.	Year					
	2021-2022		2022-2023		2023-2024	
	Physical	Financial	Physical	Financial	Physical	Financial
1.	01	1.75	02	3.50	02	2.35

Under Ayushman Bharat Mission, the status of Ayushman Bharat Card- Till Date is as below:

S.No	Item	No of Cards Issued till Date
1	Total No. of Health Cards issued in Bihar so far	3,63,29,638
2	Total No. of Health Cards issued in Jamui District so far	6,07,118
3	Total No. of Health Cards issued in Munger District so far	4,33,882
4	Total No. of Health Cards issued in Sheikhpura District so far	2,31,547

Under Jal Jeevan Mission, status - Till Date is as given below:

S.No	Item	No. of Households provided with tap water connection
1	Total No. of Households provided with tap water connection in Bihar so far	1,60,35,717
2	Total No. of Households provided with tap water connection in Jamui District so far	2,34,818
3	Total No. of Households provided with tap water connection in Munger District so far	1,72,603
4	Total No. of Households provided with tap water connection in Sheikhpura District so far	1,06,129

(e) The schemes mentioned at point (b) above are implemented across various States including Bihar.

ANNEXURE-I

Statement referred to part (b) of Lok Sabha Starred Question No. 315 for answer on 17.12.2024

1. Pre-Matric Scholarship Scheme for SCs and others: The Scheme aims to support, parents of children belonging to Scheduled Caste and other disadvantaged categories for education of their wards studying at the Pre-Matric stage so that their participation improves, the incidence of drop-out especially in the transition from the primary to the next level and elementary to the secondary stage is minimized.

Component 1 of this Scheme is for SC students studying in class IX and X whose Parent/Guardian's annual income does not exceed Rs. 2.50 lakh.

Component 2 of this Scheme is for children of classes I to X of parents/guardians engaged in Unclean and hazardous Occupation. There are no income criteria under this Component.

The rate of scholarship (in Rs.):

Components	Day Scholars	Hosteller
Comp-I	3,500	7,000
Comp-II	3,500	8,000

In addition, a 10% extra allowance for Divyang (Disabled) students

From 2022-23 Pre-Matric Scholarship Scheme is implemented on Direct Beneficiary Transfer (DBT) mode wherein the Central share of scholarship amount is released directly into the Aadhaar seeded bank account of the beneficiary. The Central share is released after the States/UTs disburse their share and push the paid data to National Scholarship Portal (NSP).

Status of release under Pre-Matric Scholarships for SCs & Others

Year	Central Assistance released (Rs. In Cr)	Beneficiaries
2019-20	55.50	3,07,048
2020-21	Previous year's Utilization Certificate (UC) not received, hence no funds were released from Govt. of India	
2021-22	75.34	4,73,106
2022-23	14.26	1,32,127
2023-24	15.75	1,46,660
Total	160.85	10,58,941

2. Post-Matric Scholarship Scheme for SCs: The objective of the Scheme is to appreciably increase the Gross Enrolment Ratio of SC students in higher education. This Scheme is for SC students whose Parents'/Guardians' annual income from all sources do not exceed Rs. 2,50,000/- (Rupees Two lakh Fifty thousand only).

The scholarship amount includes the following two components:

(i) Compulsory non-refundable fees including tuition fee, as fixed by the Fee

Fixation/Rationalization Committee of the State Government
(ii) Academic allowance

Category of courses	Yearly (in Rs)	
	Hostellers	Day Scholars
Group 1: Degree and Post Graduate level professional courses	13,500	7,000
Group 2: Other Professional Courses leading to Degree, Diploma, Certificate	9,500	6,500
Group 3: Graduate and Post Graduate courses not covered under Group I & Group II	6,000	3,000
Group 4: All post-matriculation (Post Class X level) non-degree courses	4,000	2,500

*In addition, a 10% extra allowance for Divyang (Disabled) students

W.e.f 2021-22 Post Matric Scholarship Scheme for SC students is implemented on DBT mode wherein the scholarship amount is released directly into the bank account of the beneficiary. The Central share is released after the States/UTs disburse their share and push the paid data to NSP.

Status of release under Post Matric Scholarship Scheme for SC students

Year	Central Assistance released (Rs. In Cr)	Beneficiaries
2019-20	Demand from the State Govt. was within Committed Liability, hence no funds were released from Govt. of India	
2020-21	47.83	78,181
2021-22	0 (No State share data was pushed by the State Govt. to National Scholarship Portal)	
2022-23	9.20	11,140
2023-24	13.90	8,426
Total	70.93	97,747

3. Scholarships for Higher Education for Young Achievers (SHREYAS) for Scheduled Castes (SCs): The Central Sector Umbrella Scheme of “Scholarships for Higher Education for Young Achievers (SHREYAS) for Scheduled Castes (SCs)” comprises of 4 sub-Schemes namely Top-Class Scholarship Scheme for SC students (TCS), Free Coaching Scheme for SC and OBC students (FCS), National Overseas Scholarship Scheme for Scheduled Castes etc. (NOS), National Fellowship for Scheduled Caste students (NFSC) to provide scholarships to students belonging to Scheduled Caste (SC) category.

4. Residential Education for Students in High Schools in Targeted Areas (SHRESHTA): The **Central Sector** Scheme namely Assistance to NGOs/VOs working for welfare of SCs is being implemented since 1953. The scheme was revised in 2021-22 and renamed as Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA).

The objectives of “The Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA)” is to enhance the reach of development intervention of the Government and to fill the gap in service deficient Scheduled Caste (SC) dominant areas, in the sector of education through the efforts of grant-in-aid to the institutions (run by NGOs) and residential high schools offering high quality education.

The Scheme aims to provide environment for education and socio-economic upliftment of the Scheduled Castes (SCs). Further, the Scheme provides easier access to the bright SC students to study in the best schools in the country, thereby securing their future opportunities.

The Scheme is being implemented in two Modes.

Mode-I: Selection of maximum 3000 meritorious SC students (tentative 1500 for 9th class and 1500 for 11th class) through National Testing Agency (NTA) exam for admission in class 9th and 11th in best residential schools affiliated by CBSE/State Boards. The admission in schools would be based on the merit, as obtained in the nation-wide test and as per choice of schools by the students across the country through web-based counselling system.

Mode-II: Financial Assistance to the projects of Non- Residential Schools/ Residential Schools and Hostels run by NGOs at Primary & Secondary level for SC beneficiaries.

5. Development Action Plan for Scheduled Castes (DAPSC) [erstwhile Scheduled Castes Sub-Plan (SCSP)/ Special Component Plan (SCP)]

The Scheduled Castes Sub-Plan (SCSP) was envisaged to help the poor SC families through composite income generating welfare and developmental schemes with the clear objective of their overall development and bridging the gap of Socio-Economic conditions of the SCs. Experience of first six decades of planning reveals that the process of economic development and modernization had gradually benefited these weaker sections but not to the extent of other communities. The concept of “Special Component Plan (SCP)” for Scheduled Castes was introduced in 1979. Its nomenclature was changed to “Scheduled Castes Sub-Plan” (SCSP) in 2006. The specific objectives of SCSP are as follows:

- i. Substantial and rapid reduction in poverty and un-employment among the SCs.
- ii. Creation of productive assets and other means of livelihood in favour of SCs to empower them to share gains of development equitably.
- iii. Human resource development of the SCs by providing adequate educational and health service.

iv. Provision of physical and financial security against all types of exploitation and oppression.

Under DAPSC, presently, 39 Ministries/Departments are allocating funds across 233 schemes. The year-wise details for last seven years, is at table below.

Table: Status of implementation of DAPSC from the years 2017-18 to 2024-25

Items	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
No. of Schemes	296	314	338	328	312	286	250	233
No. of Depts./ Ministries	26	30	35	37	38	39	39	39
DAPSC/SCSP Allocation	52719.00	62473.86	72936.29	82707.51	139956.42	152604.29	146861.08	166147.75 (B.E.)
Actual Expenditure	48200.79	52655.37	61894.10	62785.16	123009.63	138639.28	135178.59	74209.59
%age	91.43	84.28	84.86	75.91	87.89	90.85	92.05	44.66 (B.E.)

An on-line data capturing software **e-utthaan** is there for capturing on-line data from overall 39 DAPSC obligated Ministries/Departments on the financial, physical and outcome based monitoring indicators. This software has been linked with Public Financial Management System (PFMS) and is being monitored on real time basis.

6. Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) Scheme objectives are:

- To reduce poverty of the SC communities by generation of additional employment opportunities through skill development, income generating schemes and other initiatives.
- To improve socio-economic developmental indicators by ensuring adequate infrastructure and requisite services in the SC dominated villages.
- To increase literacy and encourage enrolment of SCs in schools and higher educational institutions by providing adequate residential facilities in quality institutions, as well as residential schools where required, especially in the aspirational districts/ SC dominated blocks and elsewhere in India.

The villages having more than 40% SC population and a total population of 500 or more are eligible for selection under the Scheme. The selected villages are saturated with identified 50 Socio-Economic developmental indicators under 10 domains namely Drinking Water and Sanitation, Education, Health and Nutrition, Social Security, Rural Roads and Housing, Electricity and Clean Fuel, Agricultural Practices, Financial Inclusion, Digitization,

Livelihood and Skill Development, which are the minimum requirements for any person residing in a village.

Since 2021-22, a total number of 46 hostels have been sanctioned for 5185 beneficiaries and an amount of Rs. 126.30 crores have been released under the Hostel Component of PM-AJAY.

7. **Pradhan Mantri Dakshata Aur Kushalata Sampanna Hitgrahi (PM-DAKSH) Yojana**, a Central Sector Scheme was launched during 2020-21. The main objective of this scheme is economic empowerment of socially, educationally and economically backward classes. Most of the persons from the target group are having minimal economic assets; therefore, provision of training and enhancing their competencies is essential for economic empowerment /upliftment of these marginalized target groups.

The scheme covers OBCs, EBCs, DNTs, SCs, and Safai Karamcharis including waster pickers. The focus of the Scheme is to provide high quality skills through good quality institutions so that the training can result in finding jobs or self- employment for the target groups for their socio- economic development. The criterion for selection is age: 18-45 years, annual family income for OBC and EWS candidates should be below Rs. 3.00 lakh, There is no income limit for the candidates belonging to SC/DNT/ Safai Karamcharis including waste pickers. The major Components of the Scheme are Upskilling/Re-skilling, Short Term Training (STT) and Entrepreneurial Development Programme (EDP).

8. MSDE schemes

Under the Government of India's Skill India Mission (SIM) , the Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill, re-skill and up-skill training through an extensive network of skill development centres / institutes etc. under various schemes, viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Sikhshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS) and Craftsman Training Scheme (CTS) through Industrial Training Institutes (ITIs), to all the sections of the society across the country including Scheduled Castes (SCs). The SIM aims at enabling youth of India to get future ready, equipped with industry relevant skills. The brief of these schemes is as under:

Pradhan Mantri Kaushal Vikas Yojana (PMKVY): PMKVY Scheme is for imparting skill development training through Short-Term Training (STT) and up-skilling and re-skilling through Recognition of Prior Learning (RPL) to youth across the country.

Jan Shikshan Sansthan (JSS) Scheme: The main target of the JSS is to impart vocational skills to the non-literates, neo-literates and the persons having rudimentary level of education and school dropouts upto 12th standard in the age group of 15-45 years, with due age relaxation in case of "Divyangjan" and other deserving cases. Priority is given to Women, SC, ST, OBC and Minorities in the rural areas and urban low-income areas.

National Apprenticeship Promotion Scheme (NAPS): This Scheme is for promoting apprenticeship training and increasing the engagement of apprentices by providing financial support for payment of stipend to apprentices. Training consists of Basic Training and On-the-Job Training / Practical Training at workplace in the industry.

Craftsmen Training Scheme (CTS): This scheme is for providing long-term training through Industrial Training Institutes (ITIs) across the country. The ITIs offer a range of vocational/skill training courses covering a large number of economic sectors with an objective to provide skilled workforce to the industry as well as self employment of youth.

Funds under the schemes of MSDE are not released directly to the districts.. Funds under PMKVY and JSS are released to Implementing Agencies for meeting the cost of training as per prescribed cost norms. Under NAPS, stipend support is released to beneficiaries through DBT. Day to day administration as well as financial control in respect of ITIs lies with the respective State Government/ UT Administration.

Details of the all category candidates and Scheduled Caste candidates trained/engaged/enrolled under above scheme of MSDE across India and in Jamui Constituency are as under:

Scheme	Pan India (All Categories)	Pan India Scheduled Castes (SC)	Jamui Constituency (All Categories candidates in Munger, Sheikhpura and Jamui districts)
PMKVY (since 2015-16 to 31.10.2024)	157.55 Lakh	20.79 Lakh	48,224
JSS (since 2018-19 to 31.10.2024)	27.35 Lakh	7.01 Lakh	5,752
NAPS (since 2018-19 to 31.10.2024)	33.69 Lakh	4.06 Lakh	1,966
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